

(b) whether it has taken over the functions of the Indian Jute Mills Association own "Quality Control and Inspection Committee", which had been doing excellent work;

(c) the reasons for the changeover;

(d) whether a huge amount of grant has been made to IJIRA from the Market Development Fund; and

(e) the academic qualifications, research contribution and quality control experience of the present Director of Research, IJIRA ?

**The Minister of Commerce (Shri Dinesh Singh):** (a) Yes, Sir.

(b) and (c). The Indian Jute Mills Association (IJMA) had a research institute under the name of Indian Jute Mills Association Research Institute (IJMARI). When the compulsory quality control and inspection of jute products was introduced with effect from 1-1-1965, a separate organization viz., Indian Jute Mills Association's Quality Control and Inspection Committee (IJMAQIC) was set up by IJMA. IJMAQIC was located in a wing of IJMARI, so that the technical personnel and testing equipment of IJMARI may be available to IJMAQIC for carrying out tests on control samples under the compulsory scheme.

In 1966, the IJMARI approached the Council of Scientific and Industrial Research (CSIR) for affiliation with the Council. This affiliation was granted by CSIR and thus the different activities of IJMARI including IJMAQIC were combined under one body designated as Indian Jute Industries Research Association (IJIRA). This body was registered on 30th March, 1966 under the West Bengal Societies Registration Act, 1961.

(d) The grant from the Market Development Fund for the compulsory quality control and inspection scheme has all along been made to IJMA because IJMA partly finances the scheme.

IJIRA is also getting financial assistance from C.S.I.R. to the extent of 50 per cent of recurring and capital expenditure.

(e) The Director of Research, IJIRA is Ph.D., D.Sc., and F.A.Sc. He has had a research experience of long standing in textiles.

#### **Trade Delegations to West Asia**

**9028. Shri Indrajit Gupta:** Will the Minister of Commerce be pleased to state:

(a) how many trade delegations have been sent out to explore market possibilities in West Asia after the recent Arab-Israeli war, and to which countries; and

(b) whether it is a fact that such delegations consist mainly of private businessmen and not of Government agencies?

**The Minister of Commerce (Shri Dinesh Singh):** (a) Two Trade Teams sponsored by the Federation of Indian Export Organizations were sent out recently to explore market possibilities in Arab Countries. The first team visited UAR and the Sudan. The second team is at present visiting Saudi Arabia, Kuwait and Iraq.

(b) Yes, Sir. The first team also included a representative each from the State Trading Corporation and the Directorate General of Technical Development.

#### **पूर्वोत्तर सीमा रेलवे के कर्मचारियों को सुल्हा के लिये पेशगी**

**9029. श्री रामावतार शास्त्री :**  
**श्री क० मि० मधुकर :**

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार द्वारा इस आशय के आदेश जारी किये जाने के बावजूद पूर्वोत्तर सीमा रेलवे के कर्म-

चारियों को सूखा के लिये पेशगी नहीं दी गई है;

(ख) क्या 21 जुलाई, 1967 को उन्होंने अपनी मांग रखने के लिये डिप्टी जनरल मैनेजर के कार्यालय के सामने प्रदर्शन किया था; और

(ग) यदि हां, तो उनको सूखा के लिये पेशगी न देने के क्या कारण हैं और सरकार उन्हें उसका कब भुगतान करना चाहती है ?

रेलवे मंत्री (श्री जे० सु० पुनाचा) :

(क) जी, हां ।

(ख) जी, नहीं ।

(ग) सूखा के लिए पेशगी रकम के भुगतान में विलम्ब होने का कारण यह था कि रेल प्रशासनों को इसके लिए प्रतिरिक्त रकम का नियतन करना पड़ा । पूर्वोत्तर सीमा रेलवे में अगस्त, 1967 में इसके भुगतान के लिए व्यवस्था कर दी गयी है ।

**Hindustan Machine Tools Factory at  
Pinjore**

9030. Shri K. P. Singh Deo:  
Shri N. S. Shivappa:  
Shri D. Amat:

Will the Minister of **Industrial Development and Company Affairs** be pleased to state:

(a) whether it is a fact that the Hindustan Machine Tools Factory at Pinjore is facing a financial crisis;

(b) if so, the loss shown by the factory and the reasons therefor; and

(c) whether Government propose to set up a committee to study the working of the factory?

The Minister of **Industrial Development and Company Affairs** (Shri F. A. Ahmed): (a) and (b): Due to certain defects in the Milling Machines manufactured in the Pinjore Unit of

Hindustan Machine Tools Limited, the unit had to accumulate large stocks of finished and semi-finished machines at the end of the year 1966-67. The loss in 1966-67 is estimated to be Rs. 39.32 lakhs. The defects are being rectified and it is expected that the liquidity position of the unit will improve considerably.

(c) No, Sir.

**भिलाई इस्पात कारखाने में चौथी घमन  
भट्टी**

9031. श्री रघुवीर सिंह शास्त्री :  
क्या इस्पात, खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भिलाई इस्पात कारखाने की चौथी घमन भट्टी से वर्ष 1965-66 में उसकी क्षमता से अधिक काम लिया गया था;

(ख) यदि हां, तो उसके क्या कारण हैं; और

(ग) इस भट्टी की जीवन-अवधि पर इसका क्या प्रभाव पड़ा है ?

इस्पात, खान तथा धातु मंत्री (श्री० जगन्ना रेड्डी) : (क) जी, हां । 1965-66 में भट्टी ने निर्धारित क्षमता का 103 प्रतिशत कार्य किया । 608,650 टन की निर्धारित क्षमता के मुकाबले में वास्तविक उत्पादन 628,739 टन था ।

(ख) और (ग). कुछ तकनीकी सुधार करके जैसे "हायर सिटर चार्ज" उच्च तापमान धादि से घमन भट्टियों में निर्धारित क्षमता से अधिक उत्पादन किया जा सकता है और इससे इनपर किस प्रकार का प्रतिकूल प्रभाव नहीं पड़ता ।